

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2019/5394/A

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
Smti Malashri Nandi
Member
Motor Accident Claims Tribunal
Sonitpur, Tezpur.

Dated Guwahati, the 12th September, 2019.

Sub:- **Permission to avail LTC.**

Ref : Your letter No.MACT(S) 717 dated 28.08.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for permission to avail LTC to visit Bangalore, Kochi, Coorg, Kovalam, Thekkady (Periyar), Kodaikanal, Yercaud, Kottayam and Trichy along with your husband for the block period of 2018-2021 has been rejected as per provision of the Govt. of Assam O.M. No. FM-165/83/1 dated 31.12.1983, as you availed the LTC with your husband Sri Ashok Kumar Bora the then District & Sessions Judge, Sonitpur, Tezpur for the block period of 2018-2021.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2019/5395 /A. dated 12.9.19
Copy to:-

- ✓ 1. The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

[Signature]

JT. REGISTRAR (VIGILANCE)

[Initials]